

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A. No.11 of 2022

**In the Matter Of:**

Thiru. Sengodan

... Applicant

Versus

Principal Secretary,

Department of Environment and Climate Change

... Respondents

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**In the Matter Of:**

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... Applicant

Versus

1) Principal Secretary,

Department of Environment and Climate Change

... Respondents

2) Principal Secretary,

Municipal Administration and Water Supply Department

3) District Collector,

Salem

4) District Environmental Engineer,

Salem

5) Commissioner,

Tharamangalam, Municipality

**STATUS REPORT FILED BY THE 5<sup>TH</sup> RESPONDENT**

I, S.Musthaba S/o A.Shahul Hameed (Late), aged 48, Muslim, presently discharging my duties as Commissioner of Tharamangalam Municipality, Salem District, file the report as follows:

1. The Applicant herein Thiru.Sengodan filed before the Hon'ble National Green Tribunal (SZ) on 21.01.2022 seeking removal of wastes accumulated in the area which is located in S.No244/3 in Ward 26 of Keelchinnagoundampatti, Tharamangalam Municipality, Salem District.
2. It is respectfully submitted that the Municipal Commissioner of Tharamangalam Municipality has submitted the report on 21.03.2022 as follows:

3. In accordance with the Tharamangalam Municipal Commissioner and Special Officer in its Council Resolution No.13 Dated 19.01.2022, an action is taken to remove the historical wastes about 13785<sup>M<sup>3</sup></sup> which was measured by the appropriate authority ie, Anna University in the S.No.244/3 ward 26 of Keelchinnagoundampatti, Tharamangalam Municipality. The historical wastes accumulated in the said site for a period of 40 years that is the jurisdiction of Tharamangalam Town Panchayat.

In this regard, a proposal has been submitted to the Director of Municipal Administration, Chennai on 24.2.22 requesting fund allocation for disposal of the historical wastes under Scientific method.

4. It is respectfully submitted that the Tharamangalam Municipality has been upgraded from Town Panchayat as per Government Order (Status) No.117 Municipal Administration and Water Supply Department dated 07.12.2021 and is now functioning as a developing Municipality. As per the record, the total extent of the Municipal area is 9.72 sq.km. and as per the 2011 census, the population of the Municipality is 30222 and the present population is 32035. The Municipality is consisting of 27 wards. Total of 9.61 MT of Garbages collected from all the wards on daily basis.

5. It is respectfully submitted that, based on the Tharamangalam Municipal Commissioner and Special Officer has been passed Council Resolution No.13 dated 19.01.2022 and the proposal sent to Director of Municipal Administration on 24.02.2022, Administrative sanction at an estimate of Rs.96.10 Lakhs has been accorded by the Director of Municipal Administration Chennai vide the proceedings Roc.No.9512/2022/SBM dated 20.06.2022 for segregation and disposal of 13785<sup>M<sup>3</sup></sup> historical wastes under the scheme of Swachh Bharath Mission 2.0 through Bio Mining method to carry out the work. Technical Sanction has also been accorded by the Chief Engineer, Office of the DMA, Chennai vide proceeding Roc No 001/2022/D01 dated 15.07.2022. After following due procedures, Work order was given to the New Age Environment Solutions Pvt..Ltd on 30.08.2022. Under Bio Mining process, removal of the historical wastes has been carried out by the selected company since then. As of now 6540<sup>m<sup>3</sup></sup> of waste has been segregated and disposed. The remaining wastes will be segregated and disposed within 3 months of time period through Bio Mining process.

6. It is respectfully submitted that in order to dispose the wastes collected on daily basis in Tharamangalam Municipality by utilising the Resource Recovery Park is situated in S.No 244/3. The collected wastes in which Bio-degradable wastes are converted into manure and given to farmers. Non-Biodegradable waste in which unsold plastics sent to shop care recyclable plastic company , Rasipuram and the amount collected from sold plastics is being disbursed to the Sanitary Workers.
7. It is respectfully submitted that Two Micro Composting Centres is now Constructing in S.No.244/3 with the capacity of 3MT each total of 6 MT at an estimate cost of Rs.69.00 lakhs. Administrative sanction was accorded by the Director of Municipal Administration vide Proceeding Roc.No. 20860/2022/SBM on 25.07.2022. Further, Technical sanction was accorded by the Regional Executive Engineer office of the RDMA Salem vide proceeding Roc.No.64/2022 dated 23.08.2022. In this regards, Resolution passed by the Municipal Council No.181(6),182(7) dated 30.08.2022 and Work order has been awarded to Arul Lakshmi Constructions on 25.09.2022 for Construction of the Micro Composting Centres in the said premises. Now, the Constructions of Micro Composting Centres are nearly 50% completed and completion of the project within 2 months of time, ie, 31.05.2023.
8. It is respectfully submitted that the historical wastes measured by the Anna university in S.No 244/3 has been segregated and disposed through Bio Mining Method within four months of time. Further to avoid stagnation of wastes in the site, Two Micro Composting Centres are under constructions will be completed within 2 months and manure production will be effected.
9. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Status Report and Action Taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.

Signature:

*18/11/23*  
*24/3/23*

*24/3/23*

*S. M. Murali*  
*24/3/23*  
**COMMISSIONER**  
Tharamangalam Municipality  
Salem District.636 502.

Date: *24/03/2023*

VERIFICATION

I, S.Musthaba S/o A.Shahul Hameed (Late), aged 48, Muslim, presently discharging my duties as Commissioner of Tharamangalam, Municipality, Salem District, Solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts

Signature:

VBM  
24/3/23S.M. Musthaba  
24/3/23  
**COMMISSIONER**  
Tharamangalam Municipality  
Salem District.636 502.

Date: 24/03/2023

**PROCEEDINGS OF THE CHIEF ENGINEER, OFFICE OF THE DIRECTOR  
OF MUNICIPAL ADMINISTRATION, CHENNAI-28**

**Present : Er.N.Natarajan B.E.,M Tech.,**

**Roc.No.001/2022/DO1,**

**Dated: 15 .07.2022.**

<b>Sub. :</b>	Tharamangalam Municipality – Swachh Bharat Mission (Urban 2.0)– Removal of Legacy waste dumped on burial ground site (T.S.No.244/3) through bio-mining process – Estimate submitted for Rs.96.10Lakh- Technical Sanction–accorded- Regarding.
<b>Read :</b>	<ol style="list-style-type: none"> <li>1. G.O. No.44 Municipal Administration and Water Supply department, (MAII) Dated:24.02.2016</li> <li>2. Proceedings of the Director of Municipal Administration, Chennai , Roc No.9512/2022/SBM-1, Dated: 20.06.2022</li> <li>3. The Commissioner, Tharamangalam Municipality, Lr. Roc No, 950/2021/A1, Dated: 11.07.2022.</li> <li>4. The Executive Engineer (Regional), Salem, Lr Roc No. 3002/2022/B1 Dated: 12.07.2022</li> </ol>

**Order:**

In the reference 3<sup>th</sup> cited, the Commissioner, Tharamangalam Municipality has submitted the estimate for the work "Removal of Legacy waste dumped on burial ground site (T.S.No.244/3)through bio-mining process" under Swachh Bharat Mission (Urban 2.0) and requested to accord technical sanction. Duly recommended and forwarded by the Executive Engineer (Regional), Salem and also requested to accord Technical Sanction.

In the reference 2<sup>nd</sup> read above, Administrative Sanction has been accorded for the above work under SBM (urban2.0) at an estimated cost of Rs.96.10lakh by the Director of Municipal Administration, chennai.

The estimate for the following work was scrutinized in this office with reference to the rate approved by the Technical Committee held on 05.06.2020 and in exercise of the powers conferred in the Government order 1<sup>st</sup> read above, the Technical Sanction is hereby accorded for the following work with bill of quantities as per the details noted below subject to the following conditions.

Sl. No	Name of work	Estimate Amount (Rs. in Lakh)	ER. No.
1	Removal of Legacy waste dumped on burial ground site (T.S.No.244/3)through bio-mining process in Tharamangalam Municipality.	96.10	/2022-23

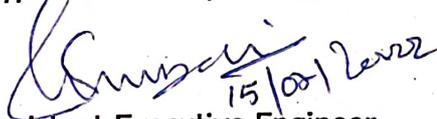
**CONDITIONS:-**

1. The work should be carried out as per the estimate sanctioned by the Chief Engineer.
2. All guidelines stipulated in the Tamil Nadu Transparency in Tender Act 1998 and Rules 2000 should be followed.
3. The Center for Environmental studies (CES), Anna University, Chennai may be engaged as Third Party Verification (TPV) agency directly and the payment shall be made.
4. The payment to the Bio mining contractor should be made based on the report of the Third Party Verification agency at every stage.
5. The Quantity of legacy waste should be ensured by the Third Party Verification agency before commencing the work.
6. The Regional Executive Engineer, Salem is permitted to Test check the above work.
7. Completion report approval should be obtained from the Chief Engineer, O/o. DMA, Chennai-28 before making the final bill.
8. The photo copies showing the stage by stage activities of Bio mining should be documented for reference.

S.P. N. Nalabayan  
Chief Engineer.

To: The Commissioner, Tharamangalam Municipality.  
Copy to: The REE/RDMA, Salem.  
Copy to: JD(S), Chennai

//Forwarded by order//

  
15/07/22  
Assistant Executive Engineer

  
15/07/22  
S.P. N. Nalabayan

**From**  
**Thiru. P. Ponnaiah, I.A.S,**  
 Director of Municipal Administration/  
 Mission Director-SBM U 2.0,  
 No.75, Urban Administrative Building,  
 MRC Nagar, Chennai-28Chennai-28.

**To**  
 The Commissioners as per list

**Roc. No. 20860 /2022/SBM**

**Dated. 25.07.2022**

Madam/Sir,

**Sub:** Swachh Bharat Mission (Urban)2.0 –Minutes of 3rd SHPC meeting held on 27.06.2022 - Solid Waste Management – Construction of Micro Composting Centres – Sanction of Proposals – Regarding

- Ref:** 1. G.O.(Ms).No.07, Municipal Administration and Water Supply Department, dated. 11.01.2022.  
 2. 3<sup>rd</sup> SHPC minutes of meeting under SBM (U)2.0 on 27.06.2022

\*\*\*\*\*

In the reference 2nd cited, the 3rd State High Powered Committee under SBM(U) 2.0 has sanctioned the proposals for establishment of 36 nos of MCCs in 27 ULBs at a total cost of Rs.14.14 cr. for the year 2022-23 under Solid Waste Management as detailed below:

Rs. in lakh

S.No	Name of the ULB	Population as per 2011 census	Funding Pattern GoI : GoTN	No of MCC	Capacity (MT)	Project Cost (Rs.11.50 Lakh/Tonne)	Central Share	State share	ULB share
1	Tambaram	723021	33%:22%	2	10	115	37.95	25.3	51.75
2	Namakkal	120657	33%:22%	2	10	115	37.95	25.3	51.75
3	Ambur	114608	33%:22%	2	6	69	22.77	15.18	31.05
4	Komarapalayam	71565	50%:33%	1	3	34.5	17.25	11.39	5.87
5	Kollancode	63042	50%:33%	2	7	80.5	40.25	26.57	13.69
6	Chengalpattu	62579	50%:33%	1	2	23	11.50	7.59	3.91

7	Udumalpet	61133	50%:33%	1	4	46	23.00	15.18	7.82
8	Gobichettipalayam	59523	50%:33%	1	2	23	11.50	7.59	3.91
9	Nandivaram - Guduvancheri	44098	50%:33%	1	5	57.5	28.75	18.98	9.78
10	Chinnamanur	42305	50%:33%	1	4	46	23.00	15.18	7.82
11	Pallipalayam	40140	50%:33%	1	3	34.5	17.25	11.39	5.87
12	Vadalur	39514	50%:33%	1	5	57.5	28.75	18.98	9.78
13	Gudalur (N)	38859	50%:33%	2	8	92	46.00	30.36	15.64
14	Keelakarai	38355	50%:33%	1	5	57.5	28.75	18.98	9.78
15	Thirunindravur	37095	50%:33%	1	5	57.5	28.75	18.98	9.78
16	Surandai	35272	50%:33%	1	2	23	11.50	7.59	3.91
17	Karamadai	35166	50%:33%	1	4	46	23.00	15.18	7.82
18	Edaganasalai	33245	50%:33%	1	2	23	11.50	7.59	3.91
19	Tiruchendur	32171	50%:33%	2	5	57.5	28.75	18.98	9.78
20	Kangeyam	32147	50%:33%	1	3	34.5	17.25	11.39	5.87
21	Ponneri	31025	50%:33%	1	3	34.5	17.25	11.39	5.87
22	Kalakad	30921	50%:33%	2	5	57.5	28.75	18.98	9.78
23	Pallapatti	30624	50%:33%	1	5	57.5	28.75	18.98	9.78
24	Tharamangalam	30222	50%:33%	2	6	69	34.50	22.77	11.73
25	Pugalur	28964	50%:33%	1	3	34.5	17.25	11.39	5.87
26	Koothanallur	25423	50%:33%	1	2	23	11.50	7.59	3.91
27	Tittakudi	22894	50%:33%	1	4	46	23.00	15.18	7.82
<b>Total</b>				<b>36</b>	<b>123</b>	<b>1414.5</b>	<b>656.42</b>	<b>433.895</b>	<b>324.185</b>

The Commissioners have to ensure that the land identified for establishment of MCC is without any objection.

The Commissioners of Tharamangalam, Gudalur, Kollancode, Ambur, Namakkal and Tambaram Corporation who have been sanctioned MCC above 5MT are requested to send the Detailed Project report with the following documents enclosed to this office on or before **31.07.2022** for Administrative Sanction from this Office.

1. Location identified for construction of M.C.C.

2. An undertaking that the ULB is the absolute owner of the locations identified and it is free from encumbrances.
3. Clear Copy of FMB sketch.
4. "A" register extract confirming ownership.
5. Town Survey Land register extract
6. Map.

Other ULBS are instructed to proceed immediately for AS & TS from competent authority for construction of MCC before **05.08.2022**.

*25/7/22*  
**Director of Municipal Administration**

**Copy to :**

**Concerned RDMA's.**

*25/07/22*

**PROCEEDINGS OF THE CHIEF ENGINEER, OFFICE OF THE DIRECTOR  
OF MUNICIPAL ADMINISTRATION, CHENNAI-28**

**Present : Er. N. Natarajan, B.E., M.Tech.,**

**Roc.No. 001/2022/DO1**

**Dated:23.05.2022**

<b>Sub. :</b>	Tharamangalam Municipality – Kalaignar Nagarpura Mempoattu Thittam (KNMT)-2021-22- Construction of LPG Gasifier Crematorium in Keel Chinnagoundampatty Burial Ground premises at S.F.No.244/3 in Tharamangalam Municipality – Estimate Amount Rs.144.50 Lakhs– Technical Sanction– Accorded- Regarding.
<b>Read :</b>	<ol style="list-style-type: none"> <li>1. G.O. No.44 Municipal Administration and Water Supply department, (MAII) Dated:24.02.2016</li> <li>2 . G.O.(Ms) No.73. Municipal Administration and Water Supply (NS) Department, Dated: 13.05.2022.</li> <li>3. The Commissioner, Tharamangalam Municipality, Letter No.86/2022/A1, Dated: 19.05.2022.</li> <li>4. The Executive Engineer (Regional), O/o the Regional Director of Municipal Administration, Salem, Letter Roc.No.2136/2022/B1, Dated: 19.05.2022.</li> </ol>

**Order:**

In the reference 3<sup>rd</sup> read above, the Commissioner, Tharamangalam Municipality has submitted the estimate for "Construction of LPG Gasifier Crematorium in Keel Chinnagoundampatty Burial Ground premises at S.F.No.244/3 in Tharamangalam Municipality" and requested to accord Technical Sanction. The estimate has been counter signed and forwarded by the Executive Engineer (Regional), Salem in the reference 4<sup>th</sup> cited and requested to accord Technical Sanction. In the reference 2<sup>nd</sup> read above, Administrative Sanction has been accorded by the Government at an estimate amount of Rs.144.50 Lakh under KNMT-2021-22.

The estimate is scrutinized with reference to the current PWD, TWAD Board Schedule of Rates for the year 2021-22 and local market rates for non SoR items furnished by the ULB Engineers. In exercise of the powers conferred in the Government order 1<sup>st</sup> read above, Technical Sanction is here by accorded for the following work with bill of quanti

ties as per the details noted below subject to the following conditions.

Sl No	Name of work	Estimate Amount Rs.in lakhs	ER No.
1	Construction of LPG Gasifier Crematorium in Keel Chinnagoundampatty Burial Ground premises at S.F.No.244/3 in Tharamangalam Municipality	144.50	/2022-23

CONDITIONS:-

1. The work should be carried out as per the estimate and plans sanctioned by the Chief Engineer.
2. The soil test for the proposed building should be obtained from Government Engineering College / in the Government owned lab before commencement of work.
3. The ULB Engineers are responsible for correctness of the local market rates furnished by them.
4. The structural design and drawing should be obtained based on soil test from any Government Engineering College /University before commencement of work.
5. Any major deviations arise in structural design, necessary approval to be obtained from this office before execution of work.
6. All works should be carried out as per TNBPC / TNPCB specifications.
7. All guidelines stipulated in the Tamil Nadu Transparency in Tender Act 1998 and Rules 2000 should be followed.
8. All instructions / guidelines issued by the in the Administrative sanction proceedings should be strictly adhered.
9. The Executive Engineer (Regional), Salem is permitted to test check the above works.
10. The Executive Engineer (Regional), Salem is permitted to give design approval to be obtained from Government Engineering College/ University for the above work.
11. Prior permission should be obtained from the Technical Sanction Authority for additional items/ quantities of works proposed to be executed if found necessary.
12. The Municipal Engineer, Tharamangalam Municipality is responsible for any violation/ deviations/violation of procedures in the work.
13. All the construction materials including aggregates, cement, bricks, sand, water, steel rods and other items etc., for the above works should be tested in the Government Engineering college / in the Government owned lab to ensure the quality and strength and test certificate should be obtained.
14. During execution of RCC/ PCC works, concrete cubes should be prepared and quality should be checked in the Government Engineering colleges/ government Laboratories and test certificates should be kept on record.
15. Completion report approval should be obtained from the Chief Engineer, O/o. DMA, Chennai before making final bill.
16. Necessary Register to be maintained for recovering the GST from the estimate and remitted to the concerned department.
17. All required clearance like CTE, CTO from TNPCB and clearance if any required from other departments should be obtained from the appropriate authority before commencement of work.

Sd/-Er.N.Natarajan  
Chief Engineer.

To: The Commissioner, Tharamangalam Municipality.

Copy to: The REE/RDMA, Salem.

Copy to: The JD(S)/Chennai.

//Forwarded by Order//

*(Signature)*  
Assistant Executive Engineer  
23/5/22

Proceedings of the Director of Municipal Administration, Chennai -5

Present: Thiru. P.Ponniah I.A.S.,

ROC No: 9512/2022/SBM-1

Date: 20.06.2022

**Sub:** Swachh Bharat Mission (Urban 2.0) - Grant from Swachh Bharat Mission Urban 2.0 - Ariyalur, Chidambaram, Tenkasi, Dhramangalam & Padmanabhapuram Municipality - Bio Mining Project - Administrative Sanction accorded - regarding

- Read:**
1. G.O.(MS)No.07 MA&WS Department, Dated:11.01.2022.
  2. Minutes of the 2<sup>nd</sup> State High Powered Committee Meeting under SBM(U)2.0 held on 26.02.2022.
  3. This Office Letter 9512/2022/SBM1, Dated:19.04.2022.

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**ORDER:**

In the reference 2<sup>nd</sup> cited, the SHPC meeting held on 26.02.2022 sanctioned the Biomining project Ariyalur, Chidambaram, Tenkasi, Dhramangalam & Padmanabhapuram municipalities under Swachh Bharat Mission (Urban 2.0).

As per the CES, Quantification report, the quantity of Legacy waste & Required amount is detailed below;

S. No	Name of the ULB	Quantity of Work	Total population as per 2011 census	Estimate Amount (Rs in Lakh)	Funding Pattern
1.	Ariyalur Municipality	Remove the Legacy waste dumped (approximately 16055.00 cu.m) through Bio Mining process in Srirkall Municipality.	28902	114.85	GoI-50%, GoTN-33%, ULB Share-17%
2.	Chidambaram Municipality	Remove the Legacy waste dumped (approximately 29790 cu.m) through Bio Mining process in Chidambaram Municipality.	62153	213.05	GoI-50%, GoTN-33%, ULB Share-17%

3.	Tenkasi Municipality	Remove the Leagcy waste dumped ( approximately 28449cu.m) through Bio Mining process in Tenkasi Municipality.	70545	203.45	GoI- 50%, GoTN- 33%, ULB Share 17%
4.	Tharamangalam Municipality	Remove the Leagcy waste dumped ( approximately 13840 cu.m) on burial ground site (T.S.No.244/3) through Bio Mining process in Tharamangalam Municipality.	30222	96.10	GoI- 50%, GoTN- 33%, ULB Share 17%
5.	Padmanabhapuram Municipality	Remove the Leagcy waste dumped ( approximately 33846.00cu.m) through Bio Mining process in Padmanabhapuram Municipality.	21192	236.20	GoI- 50%, GoTN- 33%, ULB Share 17%

In exercise of the power conferred in the Government Order 1<sup>st</sup> read Administrative Sanction is hereby accorded to the above five works as mentioned in the above table.

During the implementation of the Bio-Mining project the following conditions to be followed :

- The Project Management Consultant should be engaged from Anna University / Government Engineering Colleges / Government Polytechnic / Technical Consultant Agencies before commencing the work duly adhering the tender procedure as per TT act.

- The PMC Shall be paid for their service without exceeding 3% of the estimated cost.
- The payment to the Bio Mining Contractor should be made based on the report of the project management consultant.
- This order should be placed before the Municipal Council and necessary Technical sanction should also be obtained from the competent authority.
- The work should be commenced immediately after following the due tender procedure without any delay..
- Proper documentation of the work before and during the execution shall be done.

*[Signature]*  
Director of Municipal Administration

*[Signature]*  
20/6/22

**To:**

The Commissioner,  
Ariyalur Municipality  
Chidambaram Municipality  
Tenkasi Municipality  
✓ Dhramangalam Municipality and  
Padmanabhapuram Municipality

**Copy to:**

- 1) The Regional Director of Municipal Administration, Salem.
- 2) The Regional Director of Municipal Administration, Chengalpattu.
- 3) The Regional Director of Municipal Administration, Tanjavur.
- 4) The Regional Director of Municipal Administration, Thirunelveli.
- 5) SBM1 Stock file



### **ABSTRACT**

Kalaingar Nagarpura Mempattu Thittam (KNMT) for the financial year 2021-22 - 67 works of Roads, Rejuvenation of Water Bodies, Parks and Crematorium projects of Municipalities and 2 works of Rejuvenation of Water Bodies of Town Panchayats at a total approved project cost of Rs.5,275.88 lakh (KNMT share: Rs.5,275.88 lakh) - Approved by the Project Sanctioning and Monitoring Committee in its 10<sup>th</sup> meeting held on 11.04.2022 - Administrative Sanction - Accorded - Orders - Issued.

**G.O. (Ms) No. 73**

**Dated: 13.05.2022**

திருவள்ளூர் ஆண்டு 2053  
சுபகிருது, சித்திரை - 30.

**Read:**

1. G.O. (Ms) No.70, Municipal Administration and Water Supply (NS) Department, dated 13.09.2021.
2. G.O. (Ms) No.73, Municipal Administration and Water Supply (NS) Department, dated 24.09.2021.
3. G.O. (Ms) No.90, Municipal Administration and Water Supply (NS) Department, dated 27.10.2021.
4. G.O. (Ms) No.92, Municipal Administration and Water Supply (NS) Department, dated 30.10.2021
5. G.O. (Ms) No.99, Municipal Administration and Water Supply (NS) Department, dated 12.11.2021.
6. G.O. (Ms) No.138, Municipal Administration and Water Supply (NS) Department, dated 27.11.2021
7. G.O. (Ms) No.15, Municipal Administration and Water Supply (NS) Department, dated 20.01.2022.
8. G.O. (Ms) No.16, Municipal Administration and Water Supply (NS) Department, dated 20.01.2022.
9. G.O. (Ms) No.19, Municipal Administration and Water Supply (NS) Department, dated 25.01.2022.
10. G.O. (Ms) No.59, Municipal Administration and Water Supply (NS) Department, dated 22.04.2022.
11. From the Additional Chief Secretary/ Chairman and Managing Director, Tamilnadu Urban Finance and Infrastructure Development Corporation Limited, Letter No.TUFIDCO/KNMT/490/AM(M)/2021, dated 26.04.2022.

### **ORDER:**

The Government, to meet the aspirational needs of the people in urban areas while bridging the resources gap, has launched the new flagship programme, namely, 'Kalaingar Nagarpura Mempattu Thittam' (KNMT).

2. Accordingly, in the Government Order first read above, Guidelines have been issued for the implementation of 'Kalaingar Nagarpura Mempattu Thittam. An allocation of Rs.1000 crore made in the budget for the scheme for financial year 2021-22 has been released in the Government Order second read above.

3. Based on the approval of the Project Sanctioning and Monitoring Committee of Kalaingar Nagarpura Mempattu Thittam, the Government has accorded administrative sanction in the Government Orders third to tenth read above for various urban infrastructure projects of Commissionerate of Town Panchayats and Directorate of Municipal Administration under Kalaingar Nagarpura Mempattu Thittam for the financial Year 2021-22 at a total cost of Rs. 1005.17 crore (KNMT Share: Rs. 947.24 crore; ULB Share / TUFIDCO Soft Loan: Rs. 57.93 crore).

4. The Additional Chief Secretary/ Chairman and Managing Director, Tamilnadu Urban Finance and Infrastructure Development Corporation Limited has furnished the details of funds available for sanction under Kalaingar Nagarpura Mempattu Thittam for the year 2021-22, as below:

(Rs. in lakh)

HODs / Implementing agency	KNMT Allocation for the FY 2021-22	KNMT share already sanctioned for the FY 2021-22	Balance fund available
CTP	45,000.00	44,973.03	26.97
DMA	45,000.00	45,000.00	0.00
Reserved	10,000.00	4,751.09	5,248.91
Total	1,00,000.00	94,724.12	5,275.88

5. The Additional Chief Secretary/Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited in his proposal eleventh read above has informed that, the Project Sanctioning and Monitoring Committee in its 10<sup>th</sup> meeting held on 11.04.2022 has approved the Roads, Rejuvenation of Water Bodies, Parks and Crematorium projects of Municipalities at an approved project cost of Rs.5,086.88 lakh (KNMT share: Rs.5,086.88 lakh) under Kalaingar Nagarpura Mempattu Thittam for the financial year 2021-22 as below:-

(Rs. in lakh)

S. No	Name of the Projects	No.of works	Proposed Project Cost	Approved Project cost by PSMC	KNMT Share 2021-22
I	<b>Road Projects</b>				
1	Cement Concrete Road	2	128.70	123.50	123.50
2	Paver Block Road	10	290.60	286.50	286.50
	Total	12	419.30	410.00	410.00

II	Other Projects				
1	Rejuvenation of Water Bodies	35	4,219.65	3,373.32	3,373.32
2	Park	19	1,382.60	1,159.06	1,159.06
3	Crematorium	1	150.00	144.50	144.50
	Total	55	5,752.25	4,676.88	4,676.88
	<b>Grand Total</b>	<b>67</b>	<b>6,171.55</b>	<b>5,086.88</b>	<b>5,086.88</b>

6. In addition to the above, the Project Sanctioning and Monitoring Committee in its 10<sup>th</sup> meeting held on 11.04.2022, has also approved the Rejuvenation of Water Bodies projects of Town Panchayats at an approved project cost of Rs.189.00 lakh (KNMT share: Rs.189.00 lakh) under Kalaignar Nagarpura Mempattu Thittam for the financial year 2021-22 as below:

(Rs. in lakh)

Name of Project	No. of works	Proposed cost by ULB	Approved project cost by PSMC	KNMT Share 2021-22
Rejuvenation of Water Bodies	2	227.00	189.00	189.00

7. The Additional Chief Secretary/Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited has requested the Government to issue necessary Administrative orders for implementation of the projects in Municipalities and Town Panchayats under Kalaignar Nagarpura Mempattu Thittam as detailed in paras 5 and 6 above.

8. The Government after careful examination of the above proposal of the Additional Chief Secretary/Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited has decided to accept the same and accord Administrative sanction for the following projects in Municipalities and Town Panchayats, under Kalaignar Nagarpura Mempattu Thittam for the financial year 2021-22, subject to the conditions specified in the appraisal reports of respective projects:

(A) 67 projects of the Roads, Rejuvenation of Water Bodies, Parks and Crematorium of Municipalities at an approved project cost of Rs.50.87 crore (KNMT share: Rs.50.87 crore) as detailed at Annexure I.

(B) 2 projects of Rejuvenation of Water Bodies of Kottaiyur and Pudukkottai Town Panchayats of Sivagangai District at an approved project cost of Rs 1.89 crore (KNMT share: Rs.1.89 crore) as detailed at Annexure II.

9. The Additional Chief Secretary/Chairman and Managing Director, Tamil Nadu Urban Finance and Infrastructure Development Corporation Limited, the Commissioner of Town Panchayats and the Director of Municipal Administration are requested to take necessary follow up action in this regard.

10. This order issues with the concurrence of Finance Department vide its U.O.No. 24217/Fin(MAWS)/2022, dated 13.05.2022.

**(BY ORDER OF THE GOVERNOR)**

**SHIV DAS MEENA  
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT**

**To**

The Additional Chief Secretary/Chairman and  
Managing Director, Tamilnadu Urban Finance and  
Infrastructure Development Corporation Limited,  
Chennai- 600 035.

The Commissioner of Town Panchayats, Chennai-600 028.

The Director of Municipal Administration, Chennai-600 028.

The Accountant General, Chennai-600 018.

The Commissioner of Treasuries and Accounts, Nandanam,  
Chennai- 600 035.

The Pay and Accounts Officer (Secretariat), Chennai- 600 009.

The Pay and Accounts Officer (North), Chennai- 600 001.

The Pay and Accounts Officer (East), Chennai-600 005.

The Resident Audit Officer, Chennai- 600 009.

**Copy to:-**

The O/o. the Hon'ble Minister for Municipal  
Administration, Chennai-9.

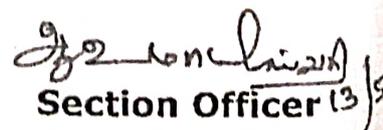
The Finance (MAWS) Department, Chennai-600 009.

The Senior Private Secretary to Additional Chief Secretary to Government,  
Municipal Administration and Water Supply Department, Chennai-600 009.

The Municipal Administration and Water Supply (OP2/Budget) Department,  
Chennai-600 009.

Stock File/Spare copy.

**//Forwarded by order//**

  
Section Officer (3)

**Annexure-I to G.O. (Ms) No. 73, Municipal Administration and Water  
Supply Department, dated 13.05.2022  
Kalaigiar Nagarpura Mempoatu Thittam (KNMT) for the year 2021- 22  
Directorate of Municipal Administration**

**ABSTRACT**

S.No	Name of the Projects	No.of works	Approved Project Cost	KNMT Share 2021-22
<b>A</b>	<b>Road Projects</b>			
1	Cement Concrete Road	2	123.50	123.50
2	Paver Block Road	10	286.50	286.50
	<b>Total</b>	<b>12</b>	<b>410.00</b>	<b>410.00</b>
<b>B</b>	<b>Other Projects</b>			
1	Rejuvenation of Water Bodies	35	3,373.32	3,373.32
2	Park	19	1,159.06	1,159.06
3	Crematorium	1	144.50	144.50
	<b>Total</b>	<b>55</b>	<b>4,676.88</b>	<b>4,676.88</b>
	<b>Grand Total</b>	<b>67</b>	<b>5,086.88</b>	<b>5,086.88</b>

**Annexure-I-A(1) Directorate of Municipal Administration  
Cement Concrete Road**

S. No.	Name of the Municipality	Name of the work	Approved Project Cost	(Rs. in KN Sha 2021
1	Perungalathur	Conversion of Earthen to CC Road Sri Venkadeshwara Nagar 2 <sup>nd</sup> Street ( Alwin Garden)	61.50	
		Conversion of Earthen to CC Road Sri Venkadeshwara Nagar Main Road ( Alwin Garden)		
		Conversion of Earthen to CC Road Sri Venkadeshwara Nagar 1 <sup>st</sup> Street ( Alwin Garden)		
		Conversion of Earthen to CC Road AGS Colony Main Road		
		Conversion of Earthen to CC Road Samathuva Periyar Nagar main Road Extension		
		Conversion of Earthen to CC Road Good will Nagar main Road ( Kannamal Street)		
		Conversion of Earthen to CC Road RK Nagar main Road ( Sai Ragava Nagar)		
		Conversion of Earthen to CC Road Sri Venkadeshwara Nagar 1 st Street ( Alwin Garden)		
		Conversion of Earthen to CC Road AGS Colony Main Road		
		Conversion of Earthen to CC Road Samathuva Periyar Nagar main Road Extension		
2	Perungalathur	Conversion of Earthen to CC Road Good will Nagar main Road (Kannamal Street)	62.00	62
		Conversion of Earthen to CC Road RK Nagar main Road (Sai Ragava Nagar)		
<b>Total</b>			<b>123.50</b>	<b>123</b>

**Annexure-I -A(2) Directorate of Municipal Administration  
Paver Block Road**

(Rs. in lakh)

S. No	Name of the Municipality	Name of the work	Approved Project Cost	KNMT Share 2021-22
1	<b>Kollemcode</b>	Esakkivizhagam Kallupatti Road	29.20	29.20
2		Ezhanthamoodu to Mela Madavilagam Near Manakkal Road	23.80	23.80
3		Iythickuzhi Bridge Pazhayakadai Road	29.00	29.00
4		Kakkavilai to Pozhiyoor Road	38.80	38.80
5		Vadake Irayanthottam Puthukulathumoolai	18.30	18.30
6		Vallavilai -Thatheyupuram Road	45.30	45.30
7		Mampazhanji - Poovathoor Road	19.50	19.50
8		Nelliyapattuvilai to Iythikuzhi Road	33.30	33.30
9		Pilankalavilai to Devan Cheri Road	25.40	25.40
10		Ayanimoodu To Kulavarambu Road	23.90	23.90
		<b>Total</b>	<b>286.50</b>	<b>286.50</b>

**Annexure-I -B(1) Directorate of Municipal Administration  
Rejuvenation of Water Bodies**

(Rs. in lak)

S. No.	Name of the Municipality	Name of the work	Approved Project Cost	KNMT Share 2021-22
1	Namakkal	Krishnapuram Pond at SF.No.58	178.00	178.
2	Namakkal	Periyur pond at SF.No.143	65.00	65.
3	Kadayanallur	Thirumalvizhungi at TS.No.5, Block 3, Ward No.H	29.20	29.
4	Kadayanallur	Visalachi Oorani at TS.No.1, Block 4, Ward.D	45.50	45.
5	Aranthangi	Soryamoorthy Kulam TS .No.289/2P	105.00	105.
6	Aranthangi	Pappan Kulam at TS.No.1P	63.00	63.
7	Vedaranyam	Uppukulam TS.No.176/1C1A, Ward No .6	45.00	45.
8	Ramanathapuram	Mugavai oorani TS. No:33, Block 5, Ward -A	256.00	256.
9	Sirkali	Water Bodies - Gandhi Park Kari kulam TS No:40, Block :43, Ward : A	80.00	80.
10	Sirkali	Kovilpathu Kamarajakulam ward-c,block-16, TS. No-23	56.32	56.
11	Sirkali	Water Bodies - TT.Pillai Kulam TS No:107 , Block :8, Ward:B	118	118.0
12	Thiruthani	Subramaniya Kulam survey No.265/10	140	140.0
13	Thiruthani	Vannar Kulam survey No.337/1	29.9	29.9
14	Thiruthani	Guddu Kulam survey No.105/5	40	40.0
15	Chidambaram	Periyanna kulam in Ward.No.3., Block 26, TS.No.18	149.70	149.70
16	Mayiladuthurai	63var Pettai Kulam TS No:1054, Block :23, Ward No.4	68.60	68.60
17	Mayiladuthurai	Matta Kulam TS No:5, Block :1, Ward No.3	79.00	79.00
18	Mayiladuthurai	Akkanan Kulam TS No:1, Ward No.273	90.25	90.25

19	Poonamalle	Pappan kuttai	58.00	58.00
20	Dharmapuri	Kunnankulam (Ward No.26) survey No.19 Block No.11, Ward:D	22.00	22.00
21	Manaparai	Appu Ayyar kulam at SF.No.684 Ward No.25	205.40	205.40
22	Nandhivaram - Guduvanchery	Nandeeswarar Thangal kulam Ward No.13, Survey No : 260	192.00	192.00
23	Maraimalainagar	Chinnasengundram Colony kulam at Ward No.11	73.40	73.40
24	Maraimalainagar	Ettiamman kovil kulam at Ward No.15	36.25	36.25
25	Maraimalainagar	Gangai Amman kovil kulam at survey No.357 - Ward No.17	46.00	46.00
26	Maraimalainagar	Karai kulam at survey No:114 -Ward No.2	67.00	67.00
27	Chidambaram	Gnanaprakasam Kulam Ward No. 4 , Block No :14, TS. No: 1037	315.00	315.00
28	Thirukovilur	Koshakuttai at RS No.1035, Ward No.19	45.00	45.00
29	Thiruverkadu	Ayyanambakkam kulam S.No.552/2, Ward No.5	167.50	167.50
30	Cuddalore	Subramaniam kulam at Vandipalayam - TS.No.1862, block No.48 , Ward No.30	45.30	45.30
31	Cuddalore	Nathaveli kulam at TS.No.1986, Block No.52	50.70	50.70
32	Jayankondam	Pathuvaneri at Ward No. 8, Survey No .145	181.00	181.00
33	Jayankondam	Pitchaneri Eri at TS. No 141/11 , Ward No .11 Ambedkar Nagar	100.00	100.00
34	Mangadu	Nainarkulam at S.No.41 - Ward No.2	65.75	65.75
35	Mangadu	Vanniyar Pattur kulam at S.No.822, Ward No.25	64.55	64.55
		<b>Total</b>	<b>3,373.32</b>	<b>3,373.32</b>

**Annexure-I -B(2) Directorate of Municipal Administration  
Parks**

(Rs. in lakhs)

S. No.	Name of the Municipality	Name of the work	Approved Project Cost	KNMT Share 2021-22
1	Dharmapuri	Improvement of ASTC Colony 1 (Ward No.10) Survey No.327,328. Block No.18 Ward No.C)	75.25	75.25
2	Kundrathur	Improvement of Boopathy avenue park at survey No : 162/2	45.00	45.00
3	Lalgudi	Improvement of Shanthi Nagar Park at SF No.146/3	30.50	30.50
4	Lalgudi	Improvement of Almadheena nagar park at SF No.7/2B, 91/4, 99/1	43.50	43.50
5	Mangadu	Improvement of Maruthi Nagar enclave park at Survey No. 474/IC2A y	45.40	45.40
6	Mayiladudurai	Improvement of Maruthi Nagar extension park in Ward No.3	43.90	43.90
7	Mayiladuthurai	Improvement of Kumaran park in survey No.1094	39.20	39.20
8	Mayiladuthurai	Improvement of Varathachariyar park at Ward No.3	49.00	49.00
9	Musiri	Improvement of Natraja Nagar Ward No:8 (survey No: 4/ 5pa, 8/1, TS.No.4/5A)	58.60	58.60
10	Nandhivaram Guduvancheri	Improvement of Mahalakshmi Nagar Extn. 7 at Ward No. 12	41.33	41.33
11	Ponneri	Improvement of Shakthi Nagar in Ward No.17	92.00	92.00
12	Ponneri	Improvement of Balaji Nagar in new Ward No.6	67.80	67.80
13	Pudukkottai	Improvement of Periyar nagar park in TS. No.117, Ward No.A	85.00	85.00
14	Sengottai	Improvement of Muthusamy park in Survey No.134/1	159.40	159.40
15	Tittakudi	Improvement of Rengu Nagar Park at Survey No.127	37.80	37.80
16	Tittakudi	Improvement of Thangaraju Tamizhmani Nagar park at Survey No.112/3	37.50	37.50

17	Thiruvarur	Improvement of ATP Nagar Park in Survey No.97/10	43.57	43.57
18	Thiruvarur	Improvement of Vasan Nagar Park in Survey No.2405/5	73.31	73.31
19	Udhagamandalam	Improvement of Davis Park Ward No. C , TS. No.40	91.00	91.00
		<b>Total</b>	<b>1,159.06</b>	<b>1,159.06</b>

Annexure-I -B(3) Directorate of Municipal Administration  
Crematorium

(Rs. in lak)

S.No	Name of the Municipality	Name of the work	Approved Project Cost	KNMT Share 2021-22
1	Tharamangalam	Construction of LPG Gasifier Crematorium in Keel Chinnagoundampatty Burial Ground premises at S.F.No.244/3 in Tharamangalam Municipality	144.50	144.50
		<b>Total</b>	<b>144.50</b>	<b>144.50</b>

**SHIV DAS MEENA**  
**ADDITIONAL CHIEF SECRETARY TO GOVERNMENT**

//True Copy//

*[Handwritten Signature]*  
Section Officer 13/5/22

Annexure-II to G.O. (Ms) No.73 , Municipal Administration and Water Supply  
Department, dated 13.05.2022

Kalaingar Nagarpura Mempattu Thittam (KNMT) for the year 2021- 22

Commissioner of Town Panchayats

Rejuvenation of Water Bodies

(Rs. In lakh)

S. No	Name of the District	Name of the Town Panchayat	Name of the work	Approved Project Cost	KNMT Share 2021-22
1	Sivagangai	Kottaiyur	Sorkettankoil, oorani (S.F.No.26/2) Ward No.8	110.00	110.00
2	Sivagangai	Puduvayal	Perumalkoil oorani (S.F.No.96/3) Ward No.2	79.00	79.00
			<b>Total</b>	<b>189.00</b>	<b>189.00</b>

SHIV DAS MEENA

ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

//True Copy//

*[Handwritten Signature]*  
Section Officer 13/5/22

THARAMANAGALAM MUNICIPALITY							
Area wise staff vehicle deployment for segregated waste collection							
Sl. No	Ward No	Type Of Vehicle	Worker Name	Street Name		No Of H/Hs	
1	1	BOV-1	GOGUL	Kasuvareddypatty kattukottai		413	
2				Kasuvareddypatty Harishana street			
3				Kasuvareddypatty			
4				Tholasampatti pirivu road			
5				Kasuvareddypatty Tholasampatti road			
6				Kasuvareddypatty Pallakattukottai			
7				Kasuvareddypatty Kattupaguthi			
8	2	BOV-2	SIVARAJ	Pothiyampatty Kattuvalavu		209	
				Chinnan Valavu			
				Thandan Valavu			
9				Sevan Valavu			
				Pothiyampatty Moopar Street			
	Adidravit Street						
10	3	BOV-2	SIVARAJ	PARAKALLOR		177	
11	4	BOV-3	PRSANATH	Periyampatty		338	
12		PUSHCART	PUSHCART-1 DEVI	Erikodi Kattuvalavu			
13				Nangiripatty			
14				Kuruvamparai			
15				Kuruvamparai arisana street			
16				PUSHCART-2 VALARMATHI	Kuppamuthu mooppan street		
17				Periyampatty Kattuvalavu			
18	5	BOV-4 TAMIL	PUSHCART-3 SELVARANI	Jalakandapuram Road		311	
19				Kolikattanur Vednikaradu			
20				Vednikaradu			
21			PUSHCART-4 AMARAVATHI	Vednikaradu East			
22				Kolikattanur Jalakandapuram Road			

23	6	BOV-5 JAGAN	PUSHCART-5RANGANAYAGI AND PUSHCART-6 SELVI	Kailasanathar Street	270
24				Periyamariamman Kovil Street	
25				Pattukara Kanthappamuthali Street	
26	7	BOV-6 PRADEEP	PUSHCART-7 PRIYANGA	Pathrakaliyamman Kovil Street	614
27				Vatakkkaraikattu vellalar street	
28				Mattukaran santhu	
29				Kilakku kanakkar street	
30				Sithivaiyapuri Muthali Street	
31				8	
32	Omalur road				
33	9	BOV-2SIVARAJ	PUSHCART-10 KAVITHA PUSHCART-11 VIJAYA	Pattappan kovil street	371
34				Arunachalampudhur street	
35				Omalur road	
36	10	BOV-5 JAGAN	PUSHCART-12 TAMILSELVI	Pugaiyilaikaran street	346
37				Madhesh Muthali street	
38				Pullikara Ramasamy Muthali street	
39				Murugesha Muthali street	
40				Singandi siddha muthali street	
41				Thandu mariyamman kovil street	
42				Uppu kinaru street	
43				Sankari main road	
44				Singandi lakshmana muthali street	
45				PUSHCART-13 LAKSHMI	
46	PUSHCART-14 RADHA	Muthu karuppan street			

47				Sankari Road		
48				Velayutha Muthali Street		
49				Natesa Muthali Street		
50				Muniyappan Koil Street		
51				Pandara Idumpa Muthalai Street		
52			PUSHCART-15 SELVI	Veerapandi Arumuga Muthali Street		
53	11	BOV-6 PRADEEP		Adiyaman Chinnathambi Muthali Street		400
54				Katchupalli Nagappa Street		
55				Pajanai Madam Santhu		
56				Kadaikkara Muthammal Street		
57				Vadivel Muthali Street		
58				Kailsanadhar Temple Street		
59				Pattakarappa Kandappa Muthali Street		
60		BOV-6 PRADEEP		Sannathi Street		
61				Arunachala kurukkal street		
62	12	Pushcart	PUSHCART-16 SANTHI	Semmunji Sitha Muthali Street		320
63				Sidhi Vaiyapuri Muthali Street		
64				Perumal kovil street		
65		BOV-6 PRADEEP		East Car Street		
66				Nalla Kinaru Street		
67				Pethan Nanjappa Muthali Street		
68	13	Pushcart	PUSHCART-17 CHINNAPONNU	Athiyappa Chinnathambi Muthali Street		290
69				New Street -1		
70				New Street -2		
71				New Street -4		
72		BOV-4 TAMIL		Jalakandapuram Road		
73	14	Pushcart	PUSHCART-18 SANTHI	Kolikattanur Vednikaradu		326
74				Vednikaradu		
75		BOV-4 TAMIL				
76	15	Pushcart	PUSHCART-19 AMARAVATHI	Vednikaradu East		268
77				Kolikattanur Jalakandapuram Road		

78	16	BOV-2 SIVARAJ	PUSHCART-20 TAMILSELVI	Muthu Goundan Valavu	403	
79				Anai Goundan Valavu		
80			PUSHCART-21 SANTHI	Nariyampatti Valavu		
81				Mottupatty		
82	17	BOV-3 PRASANTH		New Street -1	282	
83		PUSHCART-22 MAHESHWARI		New Street -9		
84				New Street -10		
85	18	Push Cart	PUSHCART-23 CHANDIRA	New Street -11	359	
86						New Street -7
87			PUSHCART-24 USHARANI			New Street -8
88						New Street -2
89						New Street -3
90						New Street -5
91	PUSHCART-25 BHUVANESHWARI		New Street -6			
92	19	BOV-1 GOGUL		South Car Street	312	
93		PUSHCART-26 DHANAM	Pushcart			Kadaiyampatty appavu Muthali Street
94						Bhavani Kanthappa Muthali Street
95						Kilakathi Kuppana Muthali Street
96						Rattukara Kumara Muthali Street
97		PUSHCART-27 RANGANAYAGI		Kullamuthu Kurunatha Muthali Street		
98				Athiyappa Ramasamy Street		
99				Mottaiya Marimuthu Street		
100	20	BOV-5 JAGAN		Sankagiri Main Road	366	
101		PUSHCART-28 LAKSHMI	Pushcart			Kilakku Pavadi street
102						Pulavan Santhu
103						Sokkapattan Ambayiram Street
104						Pavadi Venkatta Muthali Street
105						Pavadi Periyanna Muthali Street
106						Pappampadi Kanthappan Muthali Street
107						Sathappan Muthali Street
108						Kilakku pavadi
109				PUSHCART-29 TAMILSELVI		
110			Thaai Chitha Muthali Street			

111	21	BOV-5JAGAN	PUSHCART-30	Kanthasamy Vannara street	358	
112		PUSHCART	PUSHCART-31 MAHESHWARI	Kuppanna Kailasa Muthali Street		
113				Ammani Palaniyappa Muthali Street		
114				Periyasamy Muthali Street		
115	22	BOV-7 MYLAN	PUSHCART-32	Adidiravidar Street	318	
116		Pushcart	PUSHCART-33 INDHIRANI	Kanthasamy Kovil Street		
117				Jampulinga Street		
118				Ambethkar nagar		
119				Meenachi Kuppanna Muthali Street		
120				Chinraju Periyanna Muthali Street		
121			PUSHCART-34 RADHA	Kanthavel Muthu Muthali Street		
122				Muthukumarasamy Muthali		
123				Athani Marimuthu Muthali Street		
124				North Street		
125				Madam Santhu		
126	23	BOV-7 MYLAN			346	
127		Pushcart	PUSHCART-35 MURUGAYEE	MGR colony		
128				Madha Kovil Street		
129	24	BOV-7 MYLAN			209	
130		Pushcart	PUSHCART-36 SANTHI	Nariyampatti Valavu		
131	Mottupatty					
132	25	BOV-7 MYLAN			336	
133		Pushcart	PUSHCART-37 DHANAM	Mel Chinna Goundampatty		
134				Sankari Road		
135				Kattur Kattukottai		
136	26	BOV-1 GOGUL			300	
137		Pushcart	PUSHCART-38 RAJESHWARI	Emarajan Valavu		
138				Keel Chinna Goundampatty		
139	27	BOV-5 JAGAN		Adidiravitar Street	282	
140		Pushcart	PUSHCART-39 ESHWARI			
141				Methakatai Shanmuga Muthali Street		
142				Kona Kailasam Street		
143			PUSHCART-40 SEETHA	Andiyappa Muthali Street		
144				Kattumel Vannara street		
145				Kattaiyamuthu Muthali Street		







